

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2519
ANSWERED ON:18.12.2003
MoU BETWEEN RAILWAY AND PRODUCTION UNITS
BASUDEB ACHARIA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a Memorandum of Understanding signed by the Ministry of Railways with the six production units under the Ministry and also approved it, in principle;
- (a) if so, the details thereof;
- (c) whether similar step earlier was opposed by the GM/CLW along with other unions and given reply to the question circulated to them by the Railway Board; (d) if so, the details thereof and action taken by the Government on those replies;
- (d) whether most of trade unions have opposed this move as it will curb the activities of the PSU and detach them from Indian Railways as non-core sector; and
- (f) if so, the reaction of the Government and reason for not filling up vacant post which are created in last three years due to retirement of employees?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

- (a) & (b) Not yet. A draft Memorandum of Understanding for granting more autonomy to Production Units for marketing to Non Railway Customers and exports has been prepared and circulated to all Production units.
- (c) & (d) The replies of all the Production Units including CLW (Chittaranjan Locomotive Works) has been received and the suggestions made by them have been examined.
- (e) The matter was also discussed with Staff Council, CLW, which is the recognized labour representative body of CLW and their apprehensions were addressed for satisfactory conclusion that the Memorandum does not seek to detach the Production Units from Indian Railways. No other Staff Council of other Five Production Units have expressed their opposition.
- (f) The vacancies are filled up as and when the need arises depending on the workload.